

Kuteer Jyoti Scheme in Orissa

4437. SHRI NITYANANDA MISHRA: Will the Minister of ENERGY be pleased to state:

(a) whether arrangements have been completed to launch the Kuteer Jyoti Scheme in the remote areas of Orissa;

(b) if so, when this is going to be launched;

(c) what are the details of the scheme approved for 1988 and 1989; and

(d) the names of villages that will be covered and the financial allocations made?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d). Under the Kutirjyoti scheme, it is proposed to extend single light point connections to the households of rural families below the poverty line including Harijans and Adivasis in already electrified villages. During 1988-89 under this programme, one time cost of internal wiring and service connection charges upto a maximum of Rs. 200/- per connection would be provided by way of grant to the State Electricity Boards/State Governments. During 1988-89, an amount of Rs. 60 lakhs has been allocated to Orissa, for providing a minimum of 30,000 connections. Government of Orissa/Orissa State Electricity Board are finalising the selection of areas/villages for implementation of Kutirjyoti programme.

Decline in Bulk Drug Production

4438. DR. T. KALPANA DEVI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the bulk drugs production, which is basic to the production of formulations of various drugs, has declined in the country after the announcement of the New Drug Policy; and

(b) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). No, Sir. Majority of the bulk drugs whose production is monitored by this Ministry have registered an increase in production since the announcement of the New Drug Policy.

Requirement of Power

4439. SHRI V. TULSIRAM: Will the Minister of ENERGY be pleased to state:

(a) the State-wise details of requirements of power during the last three months;

(b) the extent to which the demand was met, State-wise;

(c) the estimated demand of power, State-wise, during the next three months; and

(d) the extent to which the demand is expected to be met in full?

THE MINISTER OF STATE IN THE DEPTT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b). The requisite information is given in Statement-I laid on the Table of the House [Placed in Library. See LT. No-6569/88]

(c) and (d). The requisite information is given in Statement-II laid on the Table of the House [Placed in Library See No. LT-6569/88]

World Bank Fund for Import of Polymers

4440. SHRI V. TULSIRAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the World Bank has agreed to provide funds for the import of polymers;

(b) if so, the details of polymers to be imported and the countries from which it is to be imported;

(c) the total demand of the country during 1988-89 and how it will be met from